

(i) Department of Steel (Secretariat)	3
(ii) Department of Mines (Secretariat)	3
(iii) Department of Mines (Indian Bureau of Mines and Geological Survey of India)	2648
Total	2654

Information in respect of parts (c) and (d) relating to Pay and Accounts Offices of the Ministry and the Iron and Steel Control Organisation is being collected and will be laid on the Table of the House.

(e) No, Sir. The regularisation of casual workers would depend upon their eligibility for appointment to Group 'D' posts as well as availability of suitable vacancies.

#### Letters of Intent for Industries in Rayalaseema Area

5308. SHRI K. OBUI REDDY : Will the Minister of INDUSTRY be pleased to state :

(a) how many major industries in public sector or private sector are there in Rayalaseema area ;

(b) whether any private entrepreneurs have come forward for starting mineral based industries ;

(c) the guide-lines for issuing letters of intent to private entrepreneurs ; and

(d) the number of letters of intent which have been issued in Rayalaseema area for the last five years ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a) to (d) Details regarding industries already existing in various regions of the country, including Rayalaseema Area, are not being maintained centrally in the Ministry of Industry. Secretariat for Industrial Approvals in the Ministry of Industry is, however, maintaining information in respect of letters of intent and industrial licences issued under the provisions of Industries (Development & Regulation) Act. All industrial licence applications are

considered on merit taking into account various techno-economic factors, such as, demand and supply, capacity already licensed, availability of raw materials, locational constraints and viability of the scheme.

During the years 1979 to 1983, 44 letters of intent were issued under the provisions of Industries (Development & Regulation) Act for locating industries in Chittoor, Cuddapah, Anantpur and Kurnool districts of Rayalaseema Area of Andhra Pradesh State. Details, viz, name and address of the undertaking, item of manufacture, capacity and location, of letters of intent issued are being published regularly by the Indian Investment Centre in their Monthly News Letter'. Copies of this publication are regularly being sent to the Parliament Library.

#### Project for Marine Archaeological Studies

5309. SHRI CHINTAMANI PANIGRAHI : Will the PRIME MINISTER be pleased to state :

(a) whether the Indian National Science Academy, Delhi and the National Institute of Oceanography, Goa have jointly started a project for marine archaeological studies in the Indian waters ;

(b) if so, the number of trained scientists and archaeologists who have been engaged in the exploration of Indian sea bed under the above project ;

(c) the studies undertaken by them so far ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT. (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir. The project "Marine Archaeological Investigations in Indian waters" funded by the Indian National Science Academy, New Delhi is being implemented by the National Institute of Oceanography, Goa since June 1981.

(b) A party conducted underwater exploration in Dwarka and Beyt Dwarka waters. The party included one Senior Marine Archaeologist (Chief Scientist), the Head of